

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

112. IA/1367(MB)2024 IN C.P. (IB)/1088(MB)2020

IN THE MATTER OF

Punjab National Bank International Limited

Vs

Topsgrup Services And Solutions Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 05.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Liquidator: Niyati Merchant (VC)

For the Applicant: None

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**ORDER**

**I.A. 1367/2024**

Adjourned to **30.04.2024.**

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

209. IA/929/2024 IN C.P. (IB)/1088(MB)2020

**IN THE MATTER OF**

Punjab National Bank International Limited

Vs

Topsgrup Services And Solutions Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 05.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Liquidator: Niyati Merchant (VC)  
For the Applicant: Adv. Abhishek Anand (PH)

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**ORDER**

**I.A. 929/2024**

Adjourned to **30.04.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)